



**Government of Jammu and Kashmir
Department of Forest, Environment & Ecology
Civil Secretariat, Jammu.**

Notification,

Jammu, the 26th of March, 2019

SRO 231 .-In exercise of the powers conferred by sub-section (3) of section 7 of the Jammu and Kashmir Non-Biodegradable Material (Management, Handling & Disposal) Act, 2007, the Government of Jammu and Kashmir, after consultation with the prescribed Authority (Jammu and Kashmir State Pollution Control Board) hereby bans completely, the following articles made of non-biodegradable material listed in Schedule-I of the said Act, within the territorial jurisdiction of the State of Jammu and Kashmir, namely:-

- a. Disposable plates.
- b. Disposable cups, bowls and tumblers.
- c. Disposable spoons, forks and knives.

This notification shall be deemed to have in force after one month from the date of its publication in the Government Gazette.

By Order of the Government of Jammu and Kashmir

Sd/-

(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to Government
Forest, Ecology & Environment Department

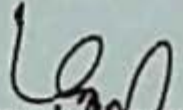
Dated: -26 -03-2019

No:-FST/PCB/22/2017

Copy to the:-

01. Financial Commissioner, _____
02. Principal Secretary to Government, _____
03. Commissioner/Secretary to Government _____
04. Principal Chief Conservator of Forests, J&K, Jammu.
05. Secretary to Government, _____
06. Divisional Commissioner, Kashmir/Jammu.
07. Chairman, State Pollution Control Board, J&K, Jammu.
08. Chief Wildlife Warden, J&K, Jammu.
09. Director, Environment, Ecology & Remote Sensing, J&K, Jammu.
10. Director, Industries & Commerce, Kashmir/Jammu
11. Director, Information, J&K, Jammu
12. Director, Local Bodies, Jammu/Kashmir
13. All Deputy Commissioners _____

14. Vice Chairman, Srinagar/Jammu Development Authority.
15. Commissioner, Srinagar/Jammu Municipal Corporation.
16. Vice Chairman, Lakes and Waterways Development Authority.
17. Director Archives, Archaeology & Museums, J&K.
18. General Manager, Government Press, J&K, Jammu for publication of the SRO in the Government Gazette.
19. OSD to Hon'ble Advisor (K) for information of Hon'ble Advisor.
20. Pr. Pvt. Secretary to Chief Secretary
21. Pvt. Secy. to Principal Secretary to Hon'ble Governor.
22. Pvt. Secy. to Commissioner/Secretary to Government, Forest, Environment & Ecology Department.
23. Pvt. Secy. to Secretary (Technical) , Department of Forest, Environment & Ecology.
24. Stock file/Concerned file.


(Umesh Sharma)

Under Secretary to Government,
Forest, Environment & Ecology Department

